

ITEM NO.33

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).14/2024

DR. JAYA THAKUR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 289861/2024 - STAY APPLICATION

WITH

W.P.(C) No. 13/2024 (PIL-W)W.P.(C) No. 11/2024 (PIL-W)

FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 3964/2024

IA No. 3964/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON

W.P.(C) No. 87/2024 (PIL-W)

IA No. 297176/2024 - INTERVENTION/IMPLEADMENT

W.P.(C) No. 191/2024 (PIL-W)W.P.(C) No. 272/2024 (PIL-W)

FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 101639/2024

FOR SUMMONING ORIGINAL RECORD ON IA 138503/2024

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
138504/2024

FOR CLARIFICATION/DIRECTION ON IA 187263/2024

IA No. 187263/2024 - CLARIFICATION/DIRECTION

IA No. 101639/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 138504/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS

IA No. 138503/2024 - SUMMONING ORIGINAL RECORD

Date : 16-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Sanjay Parikh, Sr. Adv.

Ms. Kritika, Adv.

Ms. Maulshree Pathak, AOR

Mr. Prashant Bhushan, AOR

Ms. Alice Raj, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Vishal Sinha, Adv.

Mr. Adit Jayeshbhai Shah, Adv.

Mr. Naman Sherstra, Adv.

Mr. Pawan Reley, AOR

Mr. Akshay Lodhi, Adv.
Mr. Gaurav Kumar, Adv.

Mr. Varun Thakur, Adv.
Mr. Deepak Goel, Adv.
Mrs. Tanuj Bagga Sharma, Adv.
Mr. Ramkaran, Adv.
Ms. Shraddha Saran, Adv.
Dr. M.K. Ravi, Adv.
For M/S. Varun Thakur & Associates, AOR

Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. P Murugesan, Adv.
Mr. Sadam Sataya Narayana Raja Yadav, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Ms. Shweta Suman, Adv.
Mr. Sanjeev Malhotra, AOR

Petitioner-in-person

For Respondent(s) Mr. Raghavendra P.shankar, A.S.G.
Mr. Aaditya Shankar Dixit, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Devashish Bharukha, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Ankit Agarwal, AOR
Mr. Koustubh Desai, Adv.
Mr. Ashish Shukla, Adv.

Mr. Shadan Farasat, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Harshit Anand, Adv.
Mr. Sudhanshu Tewari, Adv.

Mr. R. P. Gupta, AOR
Mr. Prashant Padmanabhan, AOR

Mr. Kaleeswaram Raj, Adv.
Mrs. Thulasi K Raj, Adv.
Ms. Aparna Menon, Adv.
Ms. Chinnu Maria Antony, Adv.
Ms. Smita Amratlal Vora, AOR

Mr. Mohammed Sadique T.A., AOR
Mr. Kaleeswaram Raj, Adv.
Ms. Thulasi K Raj, Adv.
Ms. Aparna Menon, Adv.
Ms. Chinnu Maria Antony, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List on 14.05.2025.

To be taken up at 2.00 P.M.

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**